NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 735/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES:

Dinesh Narayan Bhoir

V/s.

Eagle Eye Research & Media Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

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COMMON ORDER

T.C.P. NO.734/I&BP/NCLT/MB/MAH/2017 T.C.P. NO.735/I&BP/NCLT/MB/MAH/2017

- 1. $\,$ Ld. Representative of the Respondent is present. None from the side of the Petitioner.
- 2. Last chance to the Petitioner. Notice to be issued by the Registry intimating the next date of hearing.
- Listed for hearing on 22nd December, 2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

Dated: 29.11.2017

Sd/-

M.K. Shrawat Member (Judicial)

vkr